

(7)

Dated: 17/2/95. (Sl. No. 27(a))

Applicant by Sh. M. S. Ramamurthy
Respondents by Sh. R. K. Shetty.

Sh. Ramamurthy states that he does not wish to proceed with the present O.A. and that he wants to withdraw it. The O.A. is disposed of as withdrawn. Interim relief is vacated.

Dasti.

17/2/95
order/Judgement despatched
to Applicant/Respondent(s)
on 20/2

20/2/95

M.R. Kolkhatkar
(M. R. Kolkhatkar)
MCA.

B.

M. S. Jeshpande
(M. S. Jeshpande)
VIC